

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	ST/25295/2013	Associated Projects	HYDERABAD-II	Order-in-Original No. 20/2012-(ServiceTax)-Commr. dated 14.11.2012
2	ST/26691/2013	Ets Educational Services India Pvt Ltd	HYDERABAD-I	Order-in-Original No. 13/2013-(Service Tax)-Commr. dated 18.02.2013
3	ST/26968/2013	Lumbini Consturctions Ltd	HYDERABAD-II	Order-in-Original No. 11/2013-Adjn. ST-(Commr) dated 15.03.2013
4	ST/27382/2013	Kwality Insulations	HYDERABAD-SERVICE TAX	Order-in-Original No. 20/2013-Adjn. ST-(Commr) dated 30.04.2013
5	ST/28562/2013	Rithwik Projects Pvt Ltd	HYDERABAD-II	Order-in-Original No. 46/2013-Adjn (ST) Commr dated 28.10.2013
6	ST/21520/2014	Seth Ghasisram Gopikrishen Badruka Educational Society Unit Badruka Institute Of Foreign Trade	HYDERABAD-II	Order-in-Original No. 5/2006- (ST) dated 01.12.2006
7	ST/22255/2014	Cyber Towers	HYDERABAD-II	Order-in-Original No. 10/2014-Adjn. (ST) Commr dated 31.03.2014
8	ST/21700/2015	National Institute Of Rural Development	HYDERABAD-II	Order-in-Original No. HYD-EXCUS-002-COM-001-15-16 dated 30.04.2015
9	ST/30019/2016	Andhra Bank	HYDERABAD-II	Order-in-Original No. HYD-EXCUS-002-COM-24-15-16 dated 29.09.2015
10	ST/30355/2016	Homecare Maintenance Services	HYDERABAD-I	Order-in-Original No. HYD-SVTAX-000-COM-27-15-16 dated 23.12.2015
11	E/30702/2017	Caliber Technologies Pvt Ltd	HYDERABAD-II	Order-in-Original No. HYD-EXCUS-002-COM-055-16-17 dated 28.02.2017
12	ST/30168/2017	Sri Venkateswara Multiplexes Pvt Ltd	HYDERABAD-SERVICE TAX	Order-in-Original No. HYD-SVTAX-000-COM-19-15-16 dated 24.05.2016
13	ST/30630/2017	Margadarsi Marketing Pvt Ltd	HYDERABAD-SERVICE TAX	Order-in-Appeal No. HYD-SVTAX-000-APP-0360-16-17-ST dated 09.03.2017
14	ST/30815/2017	Monica Broadcasting Privatelimited	HYDERABAD-SERVICE TAX	Order-in-Original No. HYD-SVTAX-000-COM-222-16-17 dated 24.02.2017

15	ST/30519/2018	The Indian Hotels Co Ltd	Hyderabad - G S T	Order-in-Appeal No. HYD-SVTAX-HYC-APP-115-17-18(APP-II) dated 20.02.2018
16	ST/30691/2018	Fountain Head Architect Pvt Ltd	Hyderabad - G S T	Order-in-Appeal No. HYD-SVTAX-HYD-AD1-042-17-18 dated 20.03.2018
17	ST/30940/2018	Niharika Projects	Hyderabad - G S T	Order-in-Appeal No. HYD-SVTAX-HYC-APP-04/18-19(APP-I) dated 12.04.2018
18	ST/30985/2018	Fountain Head Architect Pvt Ltd	Hyderabad - G S T	Order-in-Appeal No. HYD-SVTAX-HYC-APP-012-18-19(APP-I) dated 16.05.2018
19	ST/31089/2018	Andhra Bank	Hyderabad - G S T	Order-in-Appeal No. HYD-SVTAX-HYC-APP-026-18-19 dated 14.06.2017
20	ST/31180/2018	Butta Hospitalities Pvt Ltd	Secunderabad - G S T	Order-in-Appeal No. HYD-EXCUS-SC-AP2-0050&0051-18-19 dated 29.06.2018
21	E/30577/2019	Seven Hills Business Solutions Limited	Hyderabad - G S T	Order-in-Appeal No. HYD-EXCUS-HYC-APP-020-18-19 (APP-I) dated 24.01.2019
22	ST/30177/2019	Bharat Sanchar Nigam Limited	Hyderabad - G S T	Order-in-Original No. HYD-AUDIT-COMMISSIONER No.VIZ-EXCUS-02-2018 dated 30.11.2018
23	ST/30473/2019	Bloom Solutions Pvt Ltd	Hyderabad - G S T	Order-in-Original No. HYD- EXCUS-AUDIT-COM-12-2018-19 dated 31.12.2018

Appearance:
For the Appellant
None

For the Respondent

Departmental Representatives:
Shri N. Bhanu Kiran, C. Mallikarjun Reddy, A V L N Chary.

Coram: Hon'ble Mr. P.V. SUBBA RAO), MEMBER (TECHNICAL)
Hon'ble Mr. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/30944-30966/2020

Date of Hearing:14.10.2020
Date of Decision:14.10.2020

[ORDER PER: BENCH]

1. Learned Departmental Representative has submitted that in these cases the assessee applied under Sabka Vishwas (Legacy Dispute

(3)

Resolution) Scheme, 2019 and discharge certificates have been issued. Accordingly, these appeals are dismissed as deemed to have been withdrawn as per Section 127(6) of the Finance (No.2) Act, 2019.

(Order dictated & pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)

Jaya